

Development, Government of India sponsored a National Children's Festival at New Delhi from 2nd to 10th October, 1997. The National Children's Festival was organised with a view to promote the full participation of children in the golden jubilee celebrations of India's independence; pay tribute to freedom fighters and national leaders, to instill the vision of greatness cherished by our Founding Fathers, to inculcate a sense of self discipline to interaction, competition and integration; to provide a platform to children for mutual appreciation of India's great socio-cultural diversity, create an environment to strengthen the bonds of friendship and unity amongst children of different States and Union Territories; identify exceptional children in rural areas, urban slums and among children with disabilities in the areas of fine and performing arts, craft work, painting, vocal and instrumental music etc., including sensitising children on socially relevant issues. Children representing 24 States/UTs participated in the festival.

As part of the Golden Jubilee anniversary celebrations, the Government has also launched the Balika Samridhi Yojana, a Scheme to raise the statue of the Girl Child.

(c) Does not arise.

(d) Does not arise.

Large scale felling of Trees at Tilpat

865. SHRI V.M. SUDHEERAN :
SHRI AMAR ROY PRADHAN :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether attention of the Government has been drawn to the news item captioned "IAF fells 4.9 lakh trees, to cut lakhs more" appearing in the *Pioneer* dated May 5, 1998;

(b) whether such large scale deforestation drive was carried out without mandatory sanction of his Ministry or that of the Ministry of Defence;

(c) if so, the steps proposed to protect the environment from such large scale disaster; and

(d) the punitive steps contemplated against the personnel responsible for such environmental vandalism?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) Yes, Sir, the Government is aware of the news item.

(b) As intimated by the Air Force authorities, it is incorrect that the Indian Air Force had bulldozed 520 acres area at Tilpat firing range and destroyed 14 lakh trees. Tilpat firing range encompasses an area of

approximately 4000 acres. Tilpat range is Air Force land and was cleared of bushes and other vegetation in view of flight safety. Generally no bush or tree is allowed to grow in a firing range area as the vegetation attracts birds of all kinds. When aircrafts are involved in firing of weapons on a firing range such as Tilpat they have to fly down to low heights at a high speed upto 1000 km per hour and any birds in the area can be extremely hazardous to aircraft. This firing range was being sparingly used since 1989 and due to this lot of wild bushes have grown in the area. In 1997, it was decided to reactivate it for practising weapon firing by both helicopters and fighter aircraft. Since the range was not in use for last many years, a large number of wild growth of kikker bushes and small trees had grown over this area and there were a number of unauthorised encroachments. With the help of civil courts and district authorities the area was cleared of encroachments in 1997. To make it fit for practising weapon firing it was cleared of wild vegetation.

Since land in question belong to the Ministry of Defence no permission of Ministry of Environment & Forests is necessary for clearing the wild growth of bushes and trees on such lands. The matter regarding use of Tilpat firing range falls within the jurisdiction of the Ministry of Defence.

(c) and (d) Question does not arise in view of (b) above.

[Translation]

Hirakund Hydel Power Project in Orissa

866. SHRI ASHOK ARGAL : Will the Minister of POWER be pleased to state :

(a) the share of Madhya Pradesh in the power generated by Hirakund Hydel Power Project in Orissa;

(b) whether the Orissa Government is paying the compensation amount for not supplying of the allotted share of power to Madhya Pradesh; and

(c) if not, the amount outstanding against Orissa Government and the action likely to be taken in this regard?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) The share of Madhya Pradesh in the power generated by Hirakund hydel power project in Orissa is 5 MW.

(b) No. Sir. The Orissa Government is not paying any compensation for non supply of Madhya Pradesh's share.

(c) The amount outstanding as at the end of April 1998 is Rs. 30.24 cores. The time frame for payment of dues will have to be settled mutually by the two State Governments.